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insulin and Potassium Choloride at a minimal rate.

(c) (i) An article on the method has been published in the January issue of Indian Heart Journal the which hasinternational circulation. Another article reporting the result in 125 cases is expected to be pub lished in the October, 1967 issue of the same journal.

(ii) The method has been placed before a general meeting of the Delhi Physicians Association, when the results of 283 cases treated by this method were presented.

(iii) The method has also been presented through a lecture before the Delhi Medical Association.

(iv) The	results of the first 83
rases were	mentioned during dis
cussions in	the Fifth World Con
ference on	Cardiology.

(v) The Willingdon Hospital team hopes to present to the Indian Council of Medical Research shortly a report on 400 .consecutive cases treated by this method.

(d) and (e) Reactions and results will become available when reports referred to at (i) and (v) under part (c) are published.

MEDICAL COLLEGE FOR CHANDIGARH

696. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Government of Punjab have made a request to his Ministry for the opening of a medical college in Chandigarh; and

(b) if so, the reaction of the Gov ernment thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) and (b) A proposal for starting a new medical college has been received recently from the Chandigarh Administration. The proposal is being examined.

to Questions 2936

FUNERAL VANS WITH N.D.M.C.

697. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of "Funeral Vans" available with New Delhi Municipal Committee for hire by people for carrying dead bodies to crematories or cemetries;

(b) whether this number is enough to meet the needs of the people of New Delhi;

(c) whether they can be requisitioned on telephone;

(d) if not, whether there is any proposal to make them available on telephone as is done by the Delhi Municipal Corporation in th_e case of their vans; and

(e) the number of days during the months of January to June, 1967 when the New Delhi Municipal Committee vans were out of order?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) One

(b) No. There is a proposal to purchase one more funeral van.

- (c) Yes.
- (d) Does not arise.
- (e) 5 days.

DEMAND FOR RECOGNITION OF LADAKHIS AS A 'SCHEDULED TRIBE'

698. SHRI BHUPINDER SINGH: Will the Minister of SOCIAL WEL FARE be pleased to state:

(a) whether it is a fact that the Head Lama of Ladakh has recently, demanded that the Ladakhis should be recognised as a 'Scheduled Tribe'; and

(b) if so, what are Government's reactions thereto?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) There have been newspaper reports to this effect, but 2937 Written Answers

Government have not received any communication.

(b) The question will be considered as and when a specific and written request is received.

FERTILIZER PROGRAMME FOR THE FOURTH PLAN 699. SHRI SITARAM JAIPURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a high level representative of World Bank is expected to visit New Delhi shortly for discussions on India's Fourth Five Year Plan fertilizer programme and assistance through the Bank therefor;

(b) if so, when is the team expected to arrive; and

(c) what are our requirements in this respect which would be placed before the team?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) to (c) No, Sir, But a World Bank Team had visited India from the 14th to 23rd June, 1967. The team reviewed with the Government the estimates of fertilizer production during the Fourth Plan period and also discussed the ways in which the IFC/World Bank can help to expedite the implementation of approved projects in the private sector.

के-द्रीय लोक निर्माण विभाग द्वारा म्रविक भगतान

700. थी विमलकुमार मन्नालालजी चौरड़िया : क्या निर्माण, ग्रावास ग्रौर पूर्ति मंत्री यह बताने की क्रुपा करेंगे कि :

(क) 1965-66 के ऐसे मामलों की संख्या कितनी है जिसमें केन्द्रीय लोक-निर्माण विभाग द्वारा किया गया अधिक भगान अभी तक वसूख नहीं हो पाया है ; (ख) उपरोक्त भाग (क) में उल्लिखित राशि कितने व्यक्तियों से ग्रभी वसूल की जानी है ग्रौर इनमें से प्रत्येक मामले में वसूल की जाने वाली राशि कितनी कितनी है ;

(ग) ग्रधिक भुगतान के लिए कितते लोग जिम्मेदार हैं ग्रौर उनके विरुद्ध क्या कार्यवाही की गई ; ग्रौर क्षार्य

(घ) धाधिक भुगतान की रामि को वसूल करने के लिए क्या कदम उठाये जा रहे हैं।

†OVER-PAYMENT BY C.P.W.D.

700. SHRI V. M. CHORDIA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of cases in 1965-66 in which over-payments had been made by the Central Public Works Department which could not be recovered so far;

(b) the number of persons from whom the amount referred to in part (a) above, is still due and the amount due in each case;

(c) the number of persons responsible for making over-payments and the action taken against them; and

(d) what steps are being taken t« recover the amount of over-payments?]

निर्माण, ग्रावास धौर पूर्ति मंत्रालय में उपमंत्री (सरवार इकबाल सिंह) : (क) से (घ) सूचना एकवित की जा रही है तथा सभा पटल पर रख दी जायेगी।

t[THE DEPUTY MIMSTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.]

†[] English translation.